

FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

For The Attention of the Stakeholders of
M/s. Hyderabad Securities and Enterprises Limited (HSEL)

1	NAME OF CORPORATE PERSON	HYDERABAD SECURITIES AND ENTERPRISES LIMITED (HSEL)
2	DATE OF INCORPORATION OF CORPORATE PERSON	18/10/1943.
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, HYDERABAD.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN: U67110TG1943PLC000629
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO: G7/1, SY NO.215 PART, PRANAVAS ANNAPURNA LOTUS PARK, SAFARI NAGAR, KONDAPUR, RANGAREDDI, HYDERABAD, TELANGANA – 500084.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 TH DAY OF DECEMBER 2023 (Being the date of order of vacation of stay earlier issued by "V Junior Civil Judge, City Civil Court, Hyderabad" on the Resolution for Voluntary Liquidation).
7	NAME & ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	POLURI MARUTI VENKATA SUBBA RAO <u>OFFICE ADDRESS:</u> EMPIRE SQUARE, TF-8, THIRD FLOOR, ABOVE RBL BANK, ROAD NO.36, JUBILEE HILLS, HYDERABAD, TG – 500036. MOBILE: 9866684676 E-MAIL: LIQUIDATOR.HSEL@GMAIL.COM REGN NO.: IBBI/IPA-002/IP-N00924/2019-20/13001
8	LAST DATE FOR SUBMISSION OF CLAIMS	11 TH JANUARY 2024



NOTE:

The shareholders of M/s Hyderabad Securities and Enterprises Limited (HSEL) have approved a Special Resolution for "Voluntary Liquidation of the company and appointment of Insolvency Professional as Liquidator pursuant to the provisions of Section 59 of IBC, 2016", with requisite majority in the Requisitioned Extra-ordinary Meeting held under the provisions of Section 100 of Companies Act, 2013 on Saturday, 25th November 2023 at 4:00 P.M. at its Administrative Office at Hyderabad. Voting lines for the Members for exercising their voting rights were opened on 20.11.2023 and closed on 24.11.2023. However, "Hon'ble V Junior Civil Judge, City Civil Court, Hyderabad has passed interim orders restraining the Company from taking up the Resolution No 2 in the Notice dealing with the proposal for voluntary liquidation of the Company which is subsequently vacated by the said Hon'ble Judge on 12th December, 2023. The Scrutinizer appointed by the Company announced the poll results on vacation of the said restraint order and submitted her report to the Chairman of the Meeting. As per the Scrutinizer report, the resolution proposing the voluntary liquidation of the Company was passed by the Members with requisite majority.

Notice is hereby therefore given that the HYDERABAD SECURITIES AND ENTERPRISES LIMITED has commenced voluntary liquidation on 12th December, 2023.

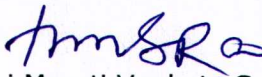
The stakeholders of HYDERABAD SECURITIES AND ENTERPRISES LIMITED are hereby called upon to submit a proof of their claims, on or before 11th January, 2024 to the liquidator at the address mentioned against item no.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14.12.2023
Place: Hyderabad




Poluri Maruti Venkata Subba Rao
Liquidator, Hyderabad Securities and Enterprises Limited
Regn No: IBBI/PA-002/IP-N00924/2019-20/13001
E-mail: liquidator.hsel@gmail.com

15/12/2023

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
For The Attention of the Stakeholders of
M/s. Hyderabad Securities and Enterprises Limited (HSEL)

1. NAME OF CORPORATE PERSON	HYDERABAD SECURITIES AND ENTERPRISES LIMITED (HSEL)
2. DATE OF INCORPORATION OF CORPORATE PERSON	18/10/1943.
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, HYDERABAD
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN: U67110TG1943PLC000629
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO: G7/1, SY NO.215 PART, PRANAVAS ANNAPURNA LOTUS PARK, SAFARI NAGAR, KONDAPUR, RANGA REDDI, HYDERABAD, TELANGANA 500084.
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 th DAY OF DECEMBER 2023 (Being the date of order of vacation of stay earlier issued by "V Junior Civil Judge, City Civil Court, Hyderabad" on the Resolution for Voluntary Liquidation).
7. NAME & ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	POLURI MARUTI VENKATA SUBBA RAO OFFICE ADDRESS: EMPIRE SQUARE, TF-8, THIRD FLOOR, ABOVE RBL BANK, ROAD NO 36, JUBILEE HILLS, HYDERABAD, TG 500036. MOBILE: 9866684676 E-MAIL: LIQUIDATOR.HSEL@GMAIL.COM REGN NO.: IBBI/PA-002/PA-N00924/2019-20/13001
8. LAST DATE FOR SUBMISSION OF CLAIMS	11 th JANUARY 2024

NOTE: The shareholders of M/s Hyderabad Securities and Enterprises Limited (HSEL) have approved a Special Resolution for "Voluntary Liquidation of the company and appointment of Insolvency Professional as Liquidator pursuant to the provisions of Section 59 of IBC, 2016", with requisite majority in the Requisitioned Extra-ordinary Meeting held under the provisions of Section 100 of Companies Act, 2013 on Saturday, 25th November 2023 at 4:00 P.M. at its Administrative Office at Hyderabad. Voting lines for the Members for exercising their voting rights were opened on 20.11.2023 and closed on 24.11.2023. However, "Hon'ble V Junior Civil Judge, City Civil Court, Hyderabad" has passed interim orders restraining the Company from taking up the Resolution No 2 in the Notice dealing with the proposal for voluntary liquidation of the Company which is subsequently vacated by the said Hon'ble Judge on 12th December, 2023. The Scrutinizer appointed by the Company announced the poll results on vacation of the said restraint order and submitted her report to the Chairman of the Meeting. As per the Scrutinizer report, the resolution proposing the voluntary liquidation of the Company was passed by the Members with requisite majority.

Notice is hereby therefore given that the HYDERABAD SECURITIES AND ENTERPRISES LIMITED has commenced voluntary liquidation on 12th December, 2023.

The stakeholders of HYDERABAD SECURITIES AND ENTERPRISES LIMITED are hereby called upon to submit a proof of their claims, on or before 11th January, 2024 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 14.12.2023
Place: Hyderabad

Poluri Maruti Venkata Subba Rao
Liquidator, Hyderabad Securities and Enterprises Limited
Regn No: IBBI/PA-002/PA-N00924/2019-20/13001
E-mail: liquidator.hsel@gmail.com

15/12/2023

ఫారం-ఎ
బహిరంగ ప్రకటన
(ఇన్సాల్యూట్ మరియు బ్యాంక్రప్సీ బోర్డ్ ఆఫ్ ఇండియా
(వోల్టంటరీ లిక్విడేషన్ ప్రక్రియ) రెగ్యులేషన్స్, 2017లోని రెగ్యులేషన్ 14 క్రింద)
మెన్బర్స్ ప్రాచారాబాద్ సెక్యూరిటీస్ అండ్ ఎంటర్ప్రైజెస్ లిమిటెడ్ (HSEL)

1. కార్పొరేట్ వ్యక్తి యొక్క పేరు	హైదరాబాద్ సెక్యూరిటీస్ అండ్ ఎంటర్ప్రైజెస్ లిమిటెడ్ (HSEL)
2. కార్పొరేట్ వ్యక్తి బహిరంగమైన తేదీ	18.10.1943
3. కార్పొరేట్ వ్యక్తి యొక్క బహిరంగమైన/నమోదిత క్రింద అధికార	కంపెనీల రిజిస్ట్రార్, హైదరాబాద్
4. కార్పొరేట్ వ్యక్తి యొక్క కార్పొరేట్ గుర్తింపు సం./ పరిమిత రుణ గుర్తింపు సం.	CIN: U67110TG1943PLC000629
5. కార్పొరేట్ వ్యక్తి యొక్క నమోదిత కార్యాలయము మరియు ప్రధాన కార్యాలయము (ఏదైనా ఉంటే) చిరునామా	ఫ్లాట్ నెం. 87/1, సర్కిల్ నెం. 215 భాగము, ప్రణవస్ అన్నపూర్ణ లోటస్ పార్క్, సఫారి నగర్, కొండాపూర్, రంగారెడ్డి, హైదరాబాద్, తెలంగాణ-500084
6. కార్పొరేట్ వ్యక్తి యొక్క లిక్విడేషన్ ప్రారంభ తేదీ	12 డిసెంబర్, 2023 (వోల్టంటరీ లిక్విడేషన్ కోసం జారీ చేసిన ఆదేశంను ఉద్ధరించిన ఆర్డర్, సివిల్ నెంబర్ 87, హైదరాబాద్ నగర్ ఫోర్మ్ నెంబర్ 9866684676 వలన)
7. పేరు, చిరునామా, ఇ-మెయిల్ చిరునామా, లింక్ ఫోన్ నెం. మరియు లిక్విడేటర్ యొక్క రిజిస్ట్రేషన్ నెం.	పోలూరి మారుతి వెంకట సుబ్బారావు కార్యాలయ చిరునామా: ఎంపైర్ స్క్వేర్, టిఎఫ్-8, మూడవ అంతస్తు, ఆర్డిఎస్ కాలనీస్ లోడ్ నెం. 36, జూబిలీ హిల్స్, హైదరాబాద్, తెలంగాణ-500036. మొబైల్: 9866684676 ఇ-మెయిల్: LIQUIDATOR.HSEL@GMAIL.COM రిజిస్ట్రేషన్ నెం. IBBI/PA-002/PA-N00924/2019-20/13001
8. క్లెయిమ్స్ దాఖలు చేయటకు అఖిరి తేదీ	11 జనవరి, 2024

గమనిక: కంపెనీ చట్టం, 2013లోని సెక్షన్ 100 నిబంధనల క్రింద నిర్వహించిన అనుమతించిన అసాధారణ సమావేశంలో తన సహజీవీతో జరిగి, 2016లోని సెక్షన్ 59 నిబంధనల అనుసరిత కార్యక్రమ నిర్వహణకు లిక్విడేటర్గా నియమించి మరియు కంపెనీ యొక్క వ్యవస్థల లిక్విడేషన్ కోసం ప్రత్యేక నిర్ణయంతో ప్రాచారాబాద్ గల అధిపతిగృహీత కార్యాలయం వద్ద 25 నవంబర్, 2023 తేదీనాడు సా. 4.00 గంటలకు మెన్బర్స్ ప్రాచారాబాద్ సెక్యూరిటీస్ అండ్ ఎంటర్ప్రైజెస్ లిమిటెడ్ (HSEL) యొక్క కార్యాలయం అమోదించబడిన సభ్యులకు ఓటింగ్ హక్కులను 20.11.2023వ తేదీ మరియు 24.11.2023వ తేదీలకు మధ్య ముగించబడినాయి. అందువల్ల కంపెనీ యొక్క వ్యవస్థల లిక్విడేషన్ కోసం ప్రతిపాదనలతో గమనిస్తూ దోహదపడే లిక్విడేషన్ నెం. 2వ మేల్కొలుపు మరియు కంపెనీ మార్పుల గా ఇవ జారీయైన నిబంధనలు, సివిల్ నెంబర్ 87, హైదరాబాద్ నగర్ ఫోర్మ్ నెంబర్ 9866684676 వలన ఉద్ధరించబడినాయి. అందువల్ల సదరు ఆర్డర్ 12 డిసెంబర్, 2023వ తేదీన జారీ చేసినాయి. కంపెనీ ద్వారా నియమించిన ప్రాక్టసిజర్ నడచి నిర్వహించిన ఉద్ధరణ యొక్క ప్రతిఫలం ఫలితంగా ప్రకటించి మరియు సమావేశం యొక్క ప్రధాన అమి రిపోర్టు దాఖలుచేసారు. ప్రాక్టసిజర్ రిపోర్ట్ ప్రకారం కంపెనీ యొక్క వ్యవస్థల లిక్విడేషన్ ప్రతిపాదన తీర్మానముపై అందుకు అనుసరించిన మెజారిటీ సభ్యుల ద్వారా అమోదించబడినది.

అందున ఈ సేవను ద్వారా ప్రాచారాబాద్ సెక్యూరిటీస్ అండ్ ఎంటర్ప్రైజెస్ లిమిటెడ్ యొక్క వ్యవస్థల లిక్విడేషన్ 12 డిసెంబర్, 2023 నుండి ప్రారంభమైందని తెలియజేయబడినది.

అందున ప్రాచారాబాద్ సెక్యూరిటీస్ అండ్ ఎంటర్ప్రైజెస్ లిమిటెడ్ యొక్క కార్యాలయం నెం. 7వ నిమిషంగా తెలియించిన లిక్విడేటర్ చిరునామా తన నియమాలతో వారి క్లెయిమ్స్ దాఖలు చేయవలసిందిగా కోరబడినది.

అధిక రుణదాతలందరూ తన నియమాలతో వారి క్లెయిమ్స్ దాఖలు చేయవలసిందిగా కోరబడినాయి. అధిక రుణదాతలందరూ వచ్చే ప్రతిఫలంగా, లోన్ల ద్వారా లేదా ఎలక్ట్రానిక్ మిధానం ద్వారా తన నియమాలతో వారి క్లెయిమ్స్ దాఖలు చేయవచ్చును.

అనుబంధ లేదా తప్పుదోహదనలకు క్లెయిమ్స్ దాఖలుచేసినవారు శిక్షార్హులు.

పోలూరి మారుతి వెంకట సుబ్బారావు
లిక్విడేటర్, ప్రాచారాబాద్ సెక్యూరిటీస్ అండ్ ఎంటర్ప్రైజెస్ లిమిటెడ్
రిజిస్ట్రేషన్ నెం. IBBI/PA-002/PA-N00924/2019-20/13001
ఇ-మెయిల్: liquidator.hsel@gmail.com

తేదీ: 14.12.2023
ప్రకటన: ప్రాచారాబాద్